4. Biomass Gasifier

Special Category States	Other States
NE Region, Sikkim, J&K, HP and Uttarakhand)	
,	

5. Solar Power:

- (i) Generation based incentive linked to CERC announced tariff guidelines for projects connected at 11kV and below.
- (ii) For projects connected at 33kV and above National Vidyut Vyapar Nigam (NVVN) to purchase power at a rate fixed by CERC

Approval of RGGVY phase II for Rajasthan

†88. SHRI ASHK ALI TAK: Will the Minister of POWER be pleased to state:

- (a) whether the phase II under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) for Rajasthan is pending for sanction with the Central Government; and
- (b) if so, by when Government proposes to sanction supplementary schemes for electrifying the villages of the State having population of three hundred?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) 40 projects in 32 districts of Rajasthan have been sanctioned under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY). However, 29 supplementary Detailed Project Reports (DPRs) of Rajasthan have been received in Rural Electrification Corporation (REC) Limited, the nodal agency for RGGVY.

(b) Planning Commission and Ministry of Finance, Government of India has recently given "in-principle" approval to Ministry of Power for considering some of the phase-II projects amounting to Rs.6000 crore. Ministry of Power is working out the modalities for considering these phase-II projects.

Cancellation of captive coal blocks awarded to NTPC

889. SHRI A. ELAVARASAN: Will the Minister of POWER be pleased to state:

- (a) whether the Ministry has asked the Ministry of Coal to review the decision to cancel the award of five captive coal blocks allocated to NTPC, India's largest power generation utility, in an attempt to protect its expansion plan;
 - (b) if so, the details thereof;
- (c) whether NTPC plans to increase its installed capacity from 34,194 MW at present to 75,000 MW by 2017 and 80 per cent of its installed capacity runs on coal; and

[†]Original notice of the question was received in Hindi.

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL):

(a) and (b) Ministry of Power has requested Ministry of Coal to review its decision of de-allocation of the Chatti-Bariatu, Kerandari and Chatti-Bariatu (South) coal blocks allotted to NTPC and Brahmini and Chichro-Patsimal blocks allotted to the joint venture company of CIL and NTPC.

(c) and (d) Current installed capacity of NTPC and its Joint Venture companies is 34854 MW and out of which 83% is coal based. Projects totaling to 14088 MW are currently under construction and bids for capacity of 18807 MW are under various stages of evaluation. Approved feasibility reports are available for projects totaling 12625 MW. The capacity to be commissioned by 2017 is subject to availability of coal/gas linkage, land acquisition and statutory clearances.

Use of smart grid technologies

890. SHRI N.K. SINGH: Will the Minister of POWER be pleased to state:

- (a) whether India Smart Grid Task Force, an inter-ministerial group formed to improve power sector efficiencies through smart grid technologies, plans to spend nearly Rs. 600 crore for the implementation of pilot projects across the country;
 - (b) if so, the details thereof;
- (c) whether the power sector, especially in the transmission and distribution segments, is plagued by theft and losses; and
- (d) if so, how Government proposes to check such theft and transmission losses in the power sector?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIK.C. VENUGOPAL): (a) and (b) India Smart Grid Task Force (ISGTF), an Inter-ministerial group formed by Ministry of Power to evolve a roadmap for implementation of Smart Grids in the country, is considering to take up a few smart grid pilot projects. The amount of money to be spent on tribal projects cannot be estimated at this stage.

(c) The transmission system which transmits power at High Voltage is not plagued by theft. Transmission loss is limited to technical loss which is in the range of 3.0 to 5.5% at regional level.

Losses due to theft and high technical losses are prevalent in the distribution segment. The national percentage average of Aggregate Technical and Commercial (AT&C) losses for the years 2006-07, 2007-08 and 2008-09 as contained in the 7th 'Report on Performance of State Power Utilities' published by Power Finance Corporation are 30.62%, 29.58% and 28.44% respectively.